

National Company Law Tribunal

Allahabad Bench

CP NO. 5/2016.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Multiple Build Well Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 560(6) of Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit K Singh	PCS	Petitioner	A. Wadhwa
2.	KULDEEP SINGH	STAL <u>CP NO.5/2016</u>	O.L	K. Singh

Sh. Ankit Kumar Singh, PCS for the petitioner. None for the Central Government. However, a report of the ROC is now received. A copy of the report of the ROC be provided to the petitioner counsel so as to enable him to offer their comments, if any, thereon. Meanwhile, a final opportunity is also granted to the RD to file its affidavit within two weeks by serving an advance copy to the petitioner counsel.

The matter be listed on 27th November, 2017.

Sd/

Dated:07.11.2017

H.P. Chaturvedi,
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)